

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1095(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2019.**

**NAME OF THE COMPANY: M/s. Ritu Tandon V/s. M/s. Rain Automotive
India Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Nakul Mohta, Mr. Misha Rohatgi Mohta and Mr. Johnson Subba,
Advocates for the Petitioner.

ORDER

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 13th May, 2019. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**